

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.241
CP/37(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013 r.w Rule 11 of NCLT Rules, 2016

IN THE MATTER OF:

Sanatan B Kadakia
(Ex-member and Legal Heir)

.....Applicant

V/s

.....Respondent

Elite Engineering Company Pvt Ltd & Ors

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Advocate
For the Respondent : Mr. Harshil Patel, Advocate

ORDER

(Hybrid Mode)

Since this is a connected matter to Appeal/39 (AHM) 2022, which is listed at serial No. 223.

Re-list this matter on 08.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)